

भारत सरकार  
जल शक्ति मंत्रालय  
जल संसाधन, नदी विकास और  
गंगा संरक्षण विभाग  
कृष्णा नदी प्रबंधन बोर्ड  
५ वी मंजिल, जलसौधा  
एररुम मंजिल, हैदराबाद - ५०० ०८२



Government of India  
Ministry of Jal Shakti  
Dept. of Water Resources,  
River Development & Ganga Rejuvenation  
Krishna River Management Board  
5th Floor, Jalasoudha, Errum Manzil  
Hyderabad – 500 082

F. No. 02/07/A/2021/KRMB/2050

Dt. 21.09.2021

To

The Registrar,  
National Green Tribunal (SZ),  
Chennai

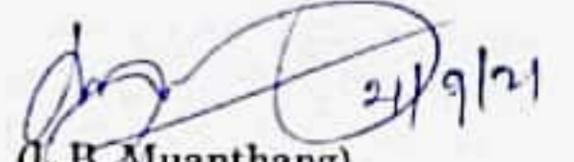
Sub: Submission of Interim Report on OA Nos. 147 & 148 of 2021 – reg.

Sir/Madam,

Kindly find enclosed herewith the interim report on the investigation undertaken by the Joint Committee on the Hon'ble NGT's order in the OA No. 147/2021 (SZ) and OA No. 148/2021 (SZ) in connection with Palamuru Rangareddy Lift Irrigation Scheme in Telangana for your necessary perusal.

Yours faithfully,

Encl: As above

  
(L.B. Muanthang)

Member (Power), KRMB  
For & on behalf of the Joint Committee

**Interim Report on Hon'ble NGT's Orders in O.A. No. 147/2021 (SZ) in connection with Palamuru Rangareddy Lift Irrigation scheme in Telangana**

The Hon'ble National Green Tribunal (NGT) Southern Bench, Chennai, has constituted Joint Committee in OA of. 147 & 148 of 2021 of NGT and its members as per the OA 148 of 2021 (date of hearing: 15.07.2021) para 11 of the order on the above subject matter as follows:

1. Sr. Officer, MoEF & CC, GoI, Integrated Regional Office, Chennai or its subsidiary office at Hyderabad, if any;
2. Sr. Scientist, Central Pollution Control Board, Integrated Regional Office, Chennai;
3. District Collector, Mahaboob Nagar, Telangana;
4. Director, Geology & Mining, Telangana or Sr. Officer having sufficient knowledge and experience in soil technology deputed by Director;
5. Sr. Scientist, NEERI, IICT Colony, Tarnaka, Secunderabad, Telangana;8986431.
6. Sr. Officer, Central Water Commission, Sewa Bhavan, R K Puram, New Delhi;

Accordingly the following compositions of members are nominated by the various organizations:

- 1) Dr. E. Arockia Lenin, Scientist 'C', IRO, MoEF&CC, Hyderabad;
- 2) Smt. Poornima B.M., Scientist 'D', CPCB, IRO, Chennai;
- 3) Dr. Shaik Basha, Sr. Pr. Scientist, Zonal Centre, NEERI, Hyderabad (Dr. P.R. Meganathan, Scientist represented on the site);
- 4) Sh. S. Venkat Rao, IAS, District Collector, Mahabub Nagar, Telangana;
- 5) Sh. P. Vijaya Ramaraju, Asst. Director, Mines & Geology, Mahabub Nagar;
- 6) Sh. M. Ramesh Kumar, Director, CWC, KGBO, Hyderabad;
- 7) Sh. L.B. Muanthang, Member(Power), KRMB (Nodal Agency), Hyderabad.

The interim report is as below:

The Joint Committee visited some of the Minor Irrigation tanks mentioned in the OA 147/2021 of Hon'ble NGT on 16.09.2021. Based on the site visit and the information provided by the Irrigation Department though the desilting of the tanks was taking place, however, it does not fall under the purview of illegal mining. The desilted materials from the tanks in question were used for the construction of

bunds/embankments of the reservoirs. In view of this the Committee opines that there are no illegal mining activities as claimed/alleged by the applicant.

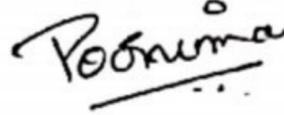
The Chief Engineer of the project of Paramulu Rangareddy Lift Irrigation Scheme obtained necessary permissions required for using the desilted materials from the tank. The Committee asked for supporting documents. After these are made available the Committee will verify those documents and submit the final report.

The Hon'ble NGT is, therefore, requested to grant the Committee 4 (four) weeks time for submitting the final report.

1) Dr. E. Arockia Lenin



2) Smt. Poornima B.M.,



3) Dr. Shaik Basha,



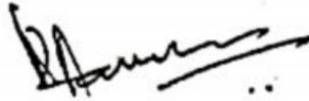
4) Sh. S. Venkat Rao,



5) Sh. P. Vijaya Ramaraju,



6) Sh. M. Ramesh Kumar,



7) Sh. L.B. Muanthang



Place : Hyderabad  
Date : 20/09/2021